

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS  
BILLS AND RESOLUTIONS

[English]

**Thirty-eighth Report**

SHRI M. THAMBI DURAI (Dharmapuri):  
Sir, I beg to present the Thirty-eighth  
Report (Hindi and English versions) of the  
Committee on Private Members' Bills and  
Resolutions.

MATTERS UNDER RULE 377

[Translation]

**(i) Non-availability of text-books  
based on new syllabus**

SHRI M.L. JHIKRAM (Mandla):  
Teaching has already started in schools  
according to the courses of the New  
Education Policy. But the entire student  
community is at present very much  
perturbed because of non-availability of  
books of new courses in the markets, as it  
is affecting their studies adversely. It is  
understood that books of the courses of  
the new education policy have not so far  
been published. It is very regrettable. With  
the introduction of New Education policy,  
the books too ought to have been brought  
out. The Government should pay attention  
towards it and publish the books on  
priority basis so that the problem of the  
students and the readers of these  
books is solved and they are able to  
continue their studies along smooth lines.

[English]

**(ii) Demand for telecast of Sindhi  
programmes on Channel 1  
instead of Channel 2 on Bombay  
Doordarshan**

SHRI S.G. GHOLAP (Thane): Sindhi  
programmes are telecast from Bombay

very rarely and that too on 2nd channel.  
2nd channel is useful only for the people  
living in Bombay. People living in far off  
areas cannot see the programmes telecast  
on 2nd channel. Most of the Sindhi  
community is staying in Ulhasnagar,  
Thane district and cannot see Sindhi  
programmes telecast on 2nd channel.

T.V. is mass media for the development  
of culture and language. Sindhi  
programme is telecast on Sundays when  
feature film is telecast on 1st channel. The  
result is that Sindhi programmes are not  
seen by large number of Sindhi  
community as during the same time  
feature film is preferred by them.

I, therefore, request the Government  
that the Sindhi programmes be telecast on  
Bombay Doordarshan on 1st channel  
instead of 2nd channel and no Sindhi  
programme be telecast on Sundays during  
the feature film time.

[Translation]

**(iii) Demand for immediate clearance  
to Bawanthadi Irrigation Project**

SHRI KESHAORAO PARDHI  
(Bhandara): The joint irrigation project,  
Bawanthadi of the States of Maharashtra  
and Madhya Pradesh was sanctioned with  
the consent of both the States. Work on  
this project was started in 1974. It was  
agreed that both the States, Maharashtra  
and Madhya Pradesh will dig canals in  
their respective areas and the construction  
work of the dam will be undertaken by  
Madhya Pradesh. Work on canals was  
started in both the States as per the  
agreement. About 70 per cent of canals have  
been constructed in Maharashtra. But the  
work on the dam was started in 1978. Later  
in 1980, the work was stopped consequent  
upon the enforcement of the Forest Act. A  
sum of the order of Rs. 22 crores has already  
been spent by both the States on this  
project. The cost of this project works out  
to Rs. 119 crores. This project was sent to  
Central Water Commission for sanction in  
1974. The sanction is still awaited. The hon.